### DELHI VIDHAN SABHA

### Bulletin Part-I

(Brief record of Proceedings) Thursday, 24th September, 1998/Ashvina 2, 1920 (Saka)

### No. 127

The sitting commenced with the rendition of 2.00 P.M. National Song - Vande Matram.

Being the first day of the session, Hon'ble Speaker welcomed the members.

### Chituary

The House made obituary references on certain deaths that recently took place in Delhi due to 1. adulteration in edible oil.

Members alsostood in silence for two minutes as a mark of respect to the departed souls.

## No-Confidence Motion

With the permission of the Chair, Shri Deep Chand sought the leave of the House to move 2. the following Motion of No-Confidence under Rule 258:

"That this House expresses its want of Confidence in the Council of Ministers".

As more than one-fifth of the total number of members stood up in support of the motion, the Chair announced that the leave of the House stands granted and the Motion would be taken up after the Question Hour.

### Starred Questions

3.

Starred Question Nos. 1 to 3 and Supplementaries thereto were crally asked and answered.

Replies to Starred Question Nos. 4 to 20 were laid on the Table of the House.

## Unstarred Questions

Replies to Unstarred Question Nos. 1 to 37 were 4. laid on the Table of the House.

# Papers laid on the Table of the House

Prof. Jagdish Mukhi, Minister of Finance laid on the Table of the House a copy of statues (Notification No. F.18 (88)/1086 dated 19.8.1998) contd...2..

framed under Indraprastha Vishwa Vidalaya Act, 1998.

#### Presentation of Report of Rusiness Advisory Committee

6. Shri Rajendra Cupta:
Minister of Law & Legislative Affairs:
presented to the House the Fighteenth Report
of the Business Advisory Committee.

## Presentation of the Report of the Committee on Private Members' Bills & Resolutions

7. Shri Jag Parvesh Chardra:

presented to the House the Fifteenth Report of the Committee on Private Members' Bills and Resolutions.

Presentation of the Report of the Committee to probe into the coming up of a Multi-Storeyed Building called Chavan Rishi Apartments.

8. ShriRajendra Gupta:

presented to th House Report of the Committee to probe into the various aspects of the coming up of a multi-storeyed building called 'Chavan Rishi Apartments' in the Model Town Area of Delhi.

Presentation of the Report of the Committee on Simplification of Procedure for Timely Release of MLAs! Fund.

9. Shri Mand Kishere Garg:

presented to the House the Report of the Committee on Simplification of Procedure for Timely Release of MLAs' Fund.

#### No-Confidence Motion

10. Shri Deep Chand Pandhu moved the following motion:-

"that this House expresses its want of Confidence in the Council of Ministers".

contd...3...

Following members took part in the debate:-

- 1. Shri Mewa Pam Arya
- 2. Shri Prem Singh
- 3. Shri Devender Singh
- 4. Shri Mukesh Sharma
- 5. Shri Jag Parvesh Chandra
- 6. Shri Shoaih Idbal
- 7. Shri Sahab Singh Chauhan
- 8. Shri Ram Niwas Goel
- 9. Shri Ramvakar Singh Bidhuri
- 10. Shri Bodh Raj
- 11. Shri Ajay Maken
- 12. Shri Jai Kishan
- 13. Shri Naresh Gaur
- 14. Dr. A.K. Walia
- 15. Smt. Krishna Tirath
- 16. Shri Satish Chandra Khandelwal

Chief Minister replied to the debate.

On a request being made, the Motion was put to vote before the House. Six members voted in favour of the Motion while 38 voted against it. The Motion of No-Confidence was therefore negatived by the House.

The House was adjourned till 2.00 P.M. on Friday, the 25th September, 1998.

(The House was adjourned.)

P.N. GUPTA SECRETARY